

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

Item No. 116
(CAA)-74(PB)/2019

IN THE MATTER OF:

Sigma Industries Ltd. with Sigma Corporation Applicant / petitioner
(India) Pvt Ltd.

SECTION:

Under Section 230-232 of Companies Act.

Order delivered on 24.05.2019

Coram:

CHIEF JUSTICE (RTD.) M. M. KUMAR
HON'BLE PRESIDENT

SH. S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the applicant
For the OL

Mr. Krishna Tangirala, Adv.
Mr. Akshat Joshi, Adv.

ORDER

Arguments heard. Order reserved.

Sd/-
(M. M. KUMAR)
PRESIDENT

Sd/-
(S. K. MOHAPATRA)
MEMBER (TECHNICAL)